

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/3546/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the th 9 April, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJ/DH/I-1/2024/856/Estt., dtd. 06.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for two days on 10.04.2024 and 12.04.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 09.04.2024 till the morning of 18.04.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/3547/A, dated , 09-04-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.

09/04/24

JT. REGISTRAR (VIGILANCE)

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